

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST (II) DATED **06.02.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	Mr. Pranava Charan R1
2.	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	Mr. Pranava Charan R1
3.	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Diwakar Maheshwari	Mr. Pranava Charan R1
4.	Comp App (AT) (CH) No. 66/2025 For Directions IA No. 692/2025 For Urgent Listing IA No. 693/2025 For Exemption IA No. 694/2025	RE Sustainability Ltd. & 2 Ors.	Mr. Edward James	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in